

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 214**  
**(IB)-89(ND)2018**  
**IA- 4287/2023, IA-973/2023,**  
**IA-5761/2022, IA- 5316/2023,**  
**IA-5090/2023, IA- 5092/2023**

**IN THE MATTER OF:**

**M/s. Gozoop Online Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**OM Pizzas and Eats India Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016 (Liq)**

**Order delivered on 01.11.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the IBBI :** Adv. Sandhya Kohli in IA-5090 & IA-5092/2023.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 06.11.2023.

**Sd/-**  
**(COURT OFFICER)**